

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**CP/20/72/2018 in OA/020/1089/2017**

HYDERABAD, this the 16<sup>th</sup> day of December, 2019

**Hon'ble Mr. B.V. Sudhakar, Admn. Member**



G. Sai Krishna Mohan,  
S/o. late G Seshagiri Rao,  
(Ex-GDS/ Branch Postmaster, Pottipadu  
a/w Koilkuntla S.O.),  
aged about 24 years, R/o. Pottipadu,  
under Koilkuntla SO,  
Nandyal Division, Nandyal,  
District Kurnool.

... Petitioner

(By advocate: Mrs. Rachna Kumari)

Vs.

1. Ms. Meera Handa,  
The Director General, Posts,  
Dept. of Posts, Dak Bhavan,  
Sansad Marg,  
New Delhi - 1.
2. Mr. K. Balasubramaniyam,  
The Chief Postmaster General,  
A.P. Circle, Hyderabad.
3. Smt. Srilatha,  
The Postmaster General,  
Kurnool Region, Kurnool.
4. Mr. K. Nagabhushanam,  
The Superintendent of Post Offices,  
Nandyal Division,  
Nandyal,  
District Kurnool.

... Respondents

(By advocate: Mrs. K. Rajitha, Sr.CGSC)



## **ORDER (ORAL)**

**Hon'ble Mr. B.V. Sudhakar, Admn. Member**

Learned counsel for the petitioner and the learned counsel for the respondents are present.

2. Learned counsel for the petitioner submits that the Contempt Petition filed complaining violation of interim order, has become infructuous as the O.A. has already been disposed of on 25.07.2019. Accordingly the Contempt Petition is closed.

***(B.V. SUDHAKAR)  
ADMN. MEMBER***

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